

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

38. C.A. 244/2022
C.A. 235/2022
IN
C.P. 126/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: VENKATRAMAN NARAYAN BHAGWAT

Vs.

ASVIK PHARMA & CHEMICALS PRIVATE LIMITED.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
18.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)